

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL**  
**PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066**  
**CUSTOMS APPEAL BRANCH**

Appeal No. ST/242 /2007 - CU[DB]

Date 19/11/2008

Assistant Registrar  
C.E.S.T.A.T, New Delhi

To :  
M/S SIMPLEX ENGINEERING & FOUNDRY WORKS  
PVT. LTD.  
65, INDUSTRIAL ESTATE, BHILAI-490026 (C.G.)

M/S SIMPLEX ENGINEERING & FOUNDRY WORKS  
PVT. LTD.

C.C.E. RAIPUR

Appellant

Vs  
Respondent

2008 CU[DB] dated 11.11.08

I am directed to transmit herewith a certified copy of **Final order No. ST/343** passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

  
Assistant Registrar  
(Customs Appeal Branch)

**Copy to :**

1. Respondent

C.C.E. RAIPUR

CENTRAL EXCISE BUILDING, DHAMTARI ROAD, TIKRAPARA, RAIPUR 492001.

2. Adv. / Consult

MR.L.P ASTHANA

R-163, SECOND FLOOR, GREATER KAILASH-1, NEW DELHI - 110 048.

3 S.D.R

4 J.C.D.R.

5 Bar association, CESTAT, New Delhi

6 M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7 M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New - 3

8 Excise & Customs cases, B-37, Sector -1, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9 Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10 Nidheshak publications, I.P.Estate, new Delhi

11 Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

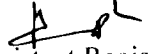
12 Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thvagaraya Road, T. Nagar, Chennai

13 Taxindiaonline.com Pvt.Ltd. B-XI/8183, Vasant Kuni, New Delhi - 110070

14 Easy Service Tax Online Dot Com Pvt.Ltd.407A.Iscon Mall.Above Star India Bazar.Satellite Road.Ahmedabad-15

15 Office Copy

16 Guard file

  
Assistant Registrar  
(Customs Appeal Branch)

**IN THE CUSTOMS, EXCISE AND SERVICE TAX  
APPELLATE TRIBUNAL, NEW DELHI  
PRINCIPAL BENCH, COURT NO. III**

**Service Tax Appeal No. 242 of 2007**

[Arising out of Order-in-Original No. Commissioner/RPR/121/2006 dated 13/18.12.2006 passed by Commissioner, Customs & Central Excise Raipur (CG)]

For approval and signature:

Hon'ble Mr. M. Veeraiyan, Member (Technical)

Hon'ble Mr. P.K.Das, Member (Judicial)

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1. Whether Press Reporters may be allowed to see :  
the Order for publication as per Rule 27 of the  
CESTAT (Procedure) Rules, 1982?

2. Whether it should be released under Rule 27 :  
of the CESTAT (Procedure) Rules, 1982 for  
publication in any authoritative report or not?

3. Whether Their Lordships wish to see the fair :  
copy of the Order?

4. Whether Order is to be circulated to the :  
Departmental authorities?

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M/s. Simplex Engineering &  
Foundry Works Pvt.Ltd.

Appellant

Vs.

Commissioner of Customs,  
Central Excise, Raipur (CG)

Respondent

**Appearance:**

Mr. L.B. Asthana, Advocate for the Appellant

Mr. A.K. Madan, DR for the Respondent

**CORAM:**

Hon'ble Mr. M. Veeraiyan, Member (Technical)

Hon'ble Mr. P.K.Das, Member (Judicial)

Date of Decision : 11.11.2008

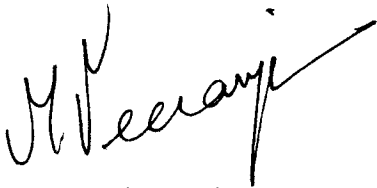


Final ORDER NO. 51/343/08

**Per P.K.Das** (for the Bench):

Learned advocate on behalf of the appellant submits that the appellant filed application to withdraw the appeal as they are opting for application under Section 96(1) of the Finance Act, 2008 in respect of Dispute Resolution Scheme 2008. In view of that, the appeal is dismissed as withdrawn.

(Pronounced in the open Court )

  
( M. Veeraiyan )  
Member(Technical)

  
( P.K.Das )  
Member(Judicial)

SS